

**F. No. J-11017/3/2017-Judicial (Part-15)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**  
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Shastri Bhawan, New Delhi,  
Dated 19<sup>th</sup> November, 2018

**ORDER**

The President is pleased to engage Shri **Jayant Bhatt**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**High Court of Delhi**

**Senior Panel Counsel**

<b>Name of Advocate (S/Shri)</b>	<b>Contact details</b>	<b>Enrollment No.</b>
Shri Jayant Bhatt	A-71, New Friends Colony, New Delhi-110025. Mob: 9958325533 Email: mail@jayantbhatt.com	D/157/2008

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

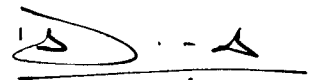
3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Jayant Bhatt, Sr. Panel Counsel as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in).
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)  
Tel.011-23384945  
Email: judicial-dla@nic.in